

## Annexure-8

Name of the corporate debtor - Ashapura Garments Limited ; Date of commencement of liquidation: 25-09-2023; List of stakeholders as on: 18.06.2026

List of operational creditors (other than Workmen, Employees and Government Dues)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1	Navyug Industrial Premises Co-op Soc Ltd.			3,23,61,453	3,23,61,453	Unsecured		0.30		0		
2	MPSEZ Utilities Limited- Electricity Charges			1,05,53,032	1,05,39,626	Unsecured		0.10		13,406		
3	Mundra SEZ Textile And Apparel Park Private Limited			1,48,41,454	1,29,22,906.75	Unsecured		0.12		19,18,547		
4	Adani Port and Special Economic Zones- Water Supply Charges			15,15,115	15,13,012	Unsecured		0.01		2,103		
5	MPSEZ Utilities Limited- CETP membership			59,209	59,036	Unsecured		0.00		173		
6	Central Depository Services (India) Limited			7,20,012	7,20,012	Unsecured		0.01		0		
	<b>Total</b>			<b>6,00,50,275</b>	<b>5,81,16,046</b>			<b>0.55</b>		<b>19,34,229</b>		